

## CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH, ALLAHABAD

Registration Civil Contempt Appl.No. 17 of 1987 (Arising out of O.A.No.228/1987) Inderjit Oberai ... Applicant

VS

Shri D.K. Singhal

Opposite Party

Hon'Mr Justice Kamleshwar Nath, V.C. Hon' Mr K.J. Raman, A.M.

The applicant Shri Inderjit Oberai says that this application was filed when O.A. No. 228/1987 was pending and had been withdrawn. We find no record of withdrawal of the case. However, we accept the statement of the applicant and reject the application as withdrawn.

MEMBER (A)

VICE CHAIRMAN

(sns)

March 27, 1990

Allahabad.